

45 Written Answers

be put on it; one whole-time Director as Managing Director, and so on. Then there has to be a representative of the workmen and employees of the bank; representative of the employees of the bank who are not workmen, that is, officers; then, one representative of the depositors of the bank; one representative of the interests of the workers generally; one representative of the interests of the farmers; one representative of the interests of the artisans, and then general representative. Now, these five are the people with general experience. As the hon. Member asked about farmers, one representative of the farmers and one representative of the artisans shall have to be there, and so on. So, all these interests have been represented.

MR. DEPUTY CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Payment of Final Amount retained under C.D.S.

*34. SHRI F. M. KHAN: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to pay the full and final amount retained under the Compulsory Deposit Scheme to the Central Government employees; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No.

(b) Does not arise.

Import of Palm Oil

*37. SHRI HARSH DEO MALAVIYA: SHRI HIMMAT SINH: SHRI NRIPATI RANJAN CHOUDHURY: DR. V. B. SINGH;

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state;

(a) what is the stock of edible oils at present available with the State Trading Corporation;

(b) whether Government have decided to import 60,000 tonnes of palm oil from Malaysia and if so, what are the reasons therefor; and

(c) what is the amount of expenditure likely to be incurred on this account?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHAN KUMAR GOYAL): (a) The stock of edible oils with S.T.C. as on 31st October, 1977 was 1,26,543 tonnes.

(b) and (c) Negotiations are going on between the STC and a Government Company in Malaysia, the largest palm oil producing country, for importing palm oil on a long term basis. The extent of plan oil to be imported from Malaysia and the likely expenditure on this account will emerge after these negotiations are finalized.

Control over private traders in distribution of imported oil

*38. DR. RAJAT KUMAR CHAKRABARTI: SHRI SWAMI DINESH CHANDRA: SHRIMATI LEELA DAMODARA MENON: SHRIMATI AMBIKA SONI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government exercise any control over the distribution of

edible oils imported by private parties; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) and (b) The edible oils imported by private parties are distributed through normal trade channels. This process of distribution is, however, subject to the provisions of the relevant pieces of legislation like the Essential Commodities Act, and any orders issued thereunder, Prevention of Food Adulteration Act and the like.

*39. [Transferred to the 23rd November, 1977].

Agitation by employees of L.I.C. and nationalised banks

*40. SHRI RAMANAND YADAV:
SHRI SITARAM KESRI:
SHRIMATI SUSHILA
SHANKAR ADIVARE-
KAR:
SHRI SWAMI DINESH
CHANDRA:
SHRI NRIPATI RANJAN
CHOUDHURY:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the employees of the Life Insurance Corporation, the General Insurance Corporation, and the nationalised banks have been agitating for a long time in support of their demands;

(b) whether it is also a fact that they went on a day's token strike in the month of September, 1977 to press their demands;

(c) if so, what are the main demands of the employees; and

(d) what steps Government have taken to meet their demands?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (d) A

statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) The Class III and Class IV employees of the L.I.C. supervisory, clerical and subordinate staff belonging to All India Insurance Employees' Association of the G.I.C. and the workmen employees of the nationalised banks belonging to the All India Bank Employees Association went on a day's token strike on the 27th September, 1977 to press their various demands. Class I officers of the LIC and nationalised banks also went on a day's token strike on 27-9-1977.

(c) (i) *Demands of LIC employees:* Their demands *inter-alia* include payment of bonus at 16 per cent of annual salary for the years 1975-76 and 1976-77 as per the settlements of 1974, release of Rs. 2 crores for improvement in medical benefits, provident fund, Leave Travel on-cession etc.; restoration of staff agencies and reduction in the age of retirement etc.

Demands of Class I officers *inter-alia* include revision of their scales of pay with effect from 1-4-1973, grant of D.A. at a higher rate to remove the disparity between the emoluments of Class I and Class III employees at common pay-ranges.

(ii) *Demands of GIC employees:*

Their demands *inter-alia* include payment of bonus at higher rate for the years 1974 and 1975 and at 20 per cent for the year 1976 without any limit of maximum salary for the purpose of getting bonus and maximum deemed salary for the purpose of calculation of bonus as provided in the payment of Bonus Act, reinstatement of cut in the provident fund rate, review of the present conduct, discipline and appeal rules etc.